

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO.14
ANSWERED ON 25/11/2024**

STATUS OF AMRUT 2.0

***14. SHRI SANJAY KUMAR JHA:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details on the progress including total number of projects completed, ongoing projects, and financial expenditure incurred so far, and the expected timeline for completion of remaining projects under AMRUT 2.0;
- (b) the current status of water and sewer connections provided under the AMRUT Mission, including gap between targets and achievements, and measures being taken to meet remaining targets; and
- (c) the roles of the Technology Sub-Mission in AMRUT 2.0, the steps being taken to integrate latest global technologies in the field of water management, and the manner in which this will help in achieving the mission's objectives?

ANSWER

**THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI MANOHAR LAL)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (A) TO (C) OF THE RAJYA SABHA STARRED QUESTION NO. *14 DUE FOR ANSWER IN THE RAJYA SABHA ON 25 NOVEMBER 2024 REGARDING “STATUS OF AMRUT 2.0”:

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 was launched on 01 October 2021 with a Central Assistance (CA) of ₹ 66,750 crore for projects. Under the scheme, States/UTs are empowered to design, approve, prioritise and implement the projects within the broad framework of AMRUT 2.0 guidelines. Ministry of Housing and Urban Affairs (MoHUA) approves State Water Action Plans (SWAPs) under AMRUT 2.0 as per recommendation of State High Power Steering Committee (SHPSOC) headed by Chief Secretary of the States/ UTs.

Under AMRUT 2.0, a total of 8,998 projects worth ₹1,89,458.55 crore (including Operations & Maintenance cost) have been approved by MoHUA. As reported by State/ UTs on AMRUT 2.0 portal (as on 15.11.2024), contracts worth ₹85,114.01 have been awarded for 4,916 projects. Works worth ₹ 23,016 crore have been physically completed and ₹17,089.56 crore expenditure has been incurred.

The responsibility of project implementation lies with the concerned State Government/ UTs. Major projects taken-up under AMRUT 2.0 are large infrastructure projects in water and sewerage sector with longer gestation periods.

(b): As reported by the States/ UTs under AMRUT Mission, 189 lakh water tap connections and 149 lakh sewer connections [including households covered through Fecal Sludge and Septage Management (FSSM)] have been provided through AMRUT & convergence against targeted 139 lakh water connections and 145 lakh sewer connections respectively.

(c): Technology Sub-Mission is an important component of AMRUT 2.0 to encourage start-up ideas and private entrepreneurship, and commissioning them into the pilot projects. It facilitates identification of innovative, proven and potential environment friendly technologies in the fields of water and used water treatment, distribution and water body rejuvenation. The Start-ups fulfilling the definition given by "Start-up India" initiative of Department of Promotion of Industry and Internal Trade (DPIIT) are eligible to participate. As per the AMRUT 2.0 guidelines, start-up projects costing up to ₹ 20 lakh are approved by a State Water Start-Up Screening Committee consisting of State Mission Director, representative of technical institute and/ or practitioners in water sector. Start-up projects with path breaking technologies, costing more than ₹ 20 lakh are approved by National Water Start-Up Screening Committee consisting of representatives of MoHUA, CPHEEO and experts in water sector. Under this Sub-Mission, 105 Start-ups have been shortlisted so far and mapped with 67 AMRUT cities.
